

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) Yes, Sir.

(b) Indian experts from Department of Telecommunications have for years, been rendering assistance to developing countries in planning telecom networks in cooperation with ITU or on the basis of bilateral agreements between Government of India and the other Government concerned. Telecommunication consultants India Ltd., a public sector undertaking under Department of Telecom, has been offering consultancy services in planning & execution of telecom projects to several developing countries.

Manufacture of Gas Turbines by BHEL

167. SHRI V. S. KRISHNA IYER :
SHRI K. PRADHANI :

Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) the number of public sector undertakings manufacturing gas turbines ;

(b) whether Bharat Heavy Electricals Limited is manufacturing gas turbines ;

(c) whether Government will take steps to manufacture more gas turbines by Bharat Heavy Electricals Limited to overcome the power crisis in the country ; and

(d) the names of the States where these gas turbines are going to be commissioned ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS AND IN THE MINISTRY OF HOME AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) and (b). At present there is no unit in the public sector engaged in the manufacture of gas turbines.

(c) and (d). Bharat Heavy Electricals Ltd. has a Letter of intent for manufacture of gas turbines. The Company is currently engaged in preparatory action. Manufacture of gas turbines would start after technology transfer arrangements are finalised. BHEL has received enquiries for gas turbine driven generator sets from Electricity Boards of Andhra Pradesh, Orissa, Tamil Nadu, Maharashtra etc.

Sale of Post Cards, Covers and Stamps by General Stores and Petty Shops

168. SHRI V. S. KRISHNA IYER : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the general stores and petty shops are permitted to sell post cards, covers and stamps ;

(b) whether it has come to the notice that they are charging double the rates ;

(c) whether Government have allowed them to sell postage stamps, covers, cards etc. by charging officially fixed rates ; and

(d) whether Government consider giving wholesale commission to the shopvenders ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) Yes, Sir, if they take a license for the purpose from the postal department.

(b) No, Sir.

(c) Yes, Sir.

(d) 1.5% commission on sale of postage stamps and stationery to the agents appointed for this purpose is given by the Department.

Introduction of Computers in Supreme Court and High Courts

169. SHRI V. S. KRISHNA IYER : Will the Minister of LAW AND JUSTICE be pleased to state :

(a) whether any project report has been submitted by Justice G.M. Lodha of Rajasthan High Court regarding introduction of computer technology in the functioning of Supreme Court and establishing an electronic centre to help in speedy disposal of cases ; and

(b) whether Government propose to introduce computers in Supreme Court and High Courts to expedite the pending cases ?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI H. R. BHARADWAJ) : (a) Yes, Sir.

(b) The matter is receiving the attention of the Government of India.